

(2)

Declaration or Assets and Liabilities

Year-2022-2023

I, **NEHA KUMARI** wife of **PRASHANT KUMAR** aged - 27 Years, belonging to **BIHAR****LEGISLATIVE ASSEMBLY** service and presently working as **LOWER DIVISION CLERK**

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Prashant kumar	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	5,000/-		Mother Suganti devi	Sister Shilpi kumari	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Vidhan Mandal A/c No.- 35049727837	B.O.I Danapur	S.B.I. Rajbanshi nagar Branch patna	Central Bank of India	
(iii)	Bonds, Debentures and shares in Companies	ICICI PRUDENTIAL MUTUAL FUND 2,000/- Monthly DSP MUTUAL FUND 2,000/- Monthly		NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL		NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	LOAN- 4 WHEELER BR-01FK0853		NIL	NIL	
(vi)	Jewellery (give details of weight and value)	Gold 70 gram Chandi 700 gm	Gold 10 gram	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL		NIL	NIL	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL		NIL	NIL	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL		NIL		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL		NIL	NIL	
(v)	Other (such as interest in property)	NIL		NIL	NIL	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I GOLA ROAD BRANCH	6,50,000/-
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FBSPK8532D	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C Personal Detail

GPF/CPF/PRAN No.

:-

110191828632

Gender

:-

F

(M/F)

Date of Birth

:-

2

5

1

2

1

9

9

6

(DD/MM/YYYY)

Class/Group

:-

C

(A/B/C)

Cadre

:-

Bihar Secretariat Service

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

:-

SIWAN

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Neha Kumari

Name of Employee: **NEHA KUMARI**

Designation: **L.D.C**

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date:- 02.02.2023

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Neha Kumari